

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court I**

Item No.40

CP (IB) No. 200/Chd/Hry/2022

Under Section 59, IBC 2016

In the matter of:-

Satya Protech Pvt. Ltd.

...Petitioner

Versus

ROC, NCT of Delhi & Haryana

...Respondent

Due to paucity of time, the matter could not be taken up today, hence adjourned to 15.12.2023.

Sd/-
Court Officer

November 7, 2023
Pdp